

(23)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/43/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 4 others
NAME OF THE RESPONDENT(S) : Stahlform Technik Pvt Ltd
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. R. Shankaranarayanan
Sr. Adv.
for P. Giridharan
Dominic G. David

R1



2. Rahul Balaji
Vishnu Akshay

Counsel for R2 to R4



3. P.H. Annandh Pandian
Sr. Adv. for
M. Sathyan Rangarajan
Athiban Vijay A. K.

Counsel for
Petitioner

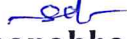


ORDER

Counsels representing the parties are present. Counsel for petitioner made his submissions with regard to the interim reliefs. Counters were also filed by the respondents. After hearing the parties, the Tribunal directs the petitioners and respondents to submit a proposal for appointing a Valuer and also by providing the names of three Valuers for valuing the concerned companies before the next date of hearing.

The matter may be posted on 29.11.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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